### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

### LOK SABHA UNSTARRED QUESTION NO. 1110 TO BE ANSWERED ON 03<sup>RD</sup> DECEMBER, 2021

#### PITIABLE CONDITION OF GOVERNMENT HOSPITALS

## 1110: DR. SHRIKANT EKNATH SHINDE: DR. SUJAY RADHAKRISHNA VIKHE PATIL: SHRI UNMESH BHAIYYASAHEB PATIL: SHRI DHAIRYASHEEL SAMBHAJIRAO MANE: DR. HEENA GAVIT:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has conducted/proposes to conduct any survey to assess the functioning of Government Hospitals and if so, the details thereof;

(b) whether the Government has received complaints regarding the pitiable condition of hospitals in the country;

(c) if so, the details thereof, State/UT-wise including Maharashtra; and

(d) the measures taken by the Government for improvement in the condition and functioning of Government hospitals in the country?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (d): 'Health' being a State subject, it is responsibility of State Government to make efforts to provide adequate health care facilities to the people by improving its functioning. Further, information regarding complaints in reference to pitiable condition of hospitals in the country is dynamic in nature and is not maintained centrally.

Assessment of hospitals functioning is a regular ongoing process, which is done from time to time. To cope up with ever increasing demand of health care services, hospitals are strengthened in terms of infrastructure and manpower etc. from time to time. Central Government also supplements the efforts of State Governments by way of providing assistance to the State Governments through schemes/programmes such as National Health Mission (NHM) and Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) etc.

Further, some of the measures undertaken by the hospitals are as under:

(i) Regular Monitoring of hospital is done for Cleanliness and Infection Control under KAYA-KALP Scheme.

(ii) Feedback Mechanism exists through "MERA ASPATAAL APPLICATION".

(iii) Grievance redressal mechanism also exists in these hospitals.

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